

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:836
ANSWERED ON:16.07.2014
LAND TO SCHOOLS
Kushawaha Shri Ravindra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether land on concessional rates in urban areas has been provided to private educational institutions by development authorities, housing development boards, etc. on the condition that these institutions would provide free education to poor students;
- (b) if so, the percentage of seats reserved for poor students in such institutions;
- (c) whether it has come to the notice of the Government that private educational institutions are flouting the said rule particularly in Uttar Pradesh; and
- (d) if so, the punitive action taken/ proposed to be taken against such institutions?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d) : Land being a State subject, the State Governments adopt their own policy for allocation of land to educational institutions. No centralized data is available with the Ministry of Human Resource Development about the policy followed in different States regarding the actual land allotted on concessional rates to various educational institutions and the conditions laid down for reserving seats for students of various categories.